

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 231 OF 2019 IN
DFR NO. 4366 OF 2018

Dated: 27th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Him Urja Private Limited **Appellant(s)**
Uttarakhand Power Corporation Ltd & Anr. **Respondent(s)**

Versus

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishnan for R-1

ORDER

Issue notice to the Respondents returnable on 28.03.2019. Dasti, in addition, is permitted.

List the matter on **28.03.2019**.

(Ravindra Kumar Verma)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member